

bility report for installation of Combined Cycle Power Plant of 760 MW (Gas Turbine-4x120MW+Steam Turbine-2x140 MW) in Ratnagiri District of Maharashtra (at an estimated cost of Rs. 569.18 crores) was received in the Central Electricity Authority (CEA) in March, 1989 from the Maharashtra State Electricity Board. The proposal could be techno-economically appraised by CEA only after all the essential inputs such as availability of water and gas etc. are tied up and necessary clearances including clearance from the environmental angle are obtained by the State Authorities.

Cancellation of Goods Trains under North-Frontier Railway

2781. DR. JAYANTA RONGPI: Will the Minister of RAILWAYS be pleased to state:

(a) the number of passenger and goods trains cancelled due to demand of autonomy in Karbi Anglong and N.C. Hills district of Assam under North Frontier Railway during the last three years, year-wise; and

(b) the estimated loss suffered by the railways as a result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) Details are given below:-

<i>Year</i>	<i>No. of passenger trains cancelled</i>	<i>Year</i>	<i>No. of goods trains affected</i>	<i>Wagon days lost</i>
1	2	3	4	5
1988	106	1988-89	36	1800
1989	36	1989-90	52	2600
1990	390	1990-91	148	7400

(b) Loss suffered on passenger services during the period was Rs. 2,17,34,740/ and goods services was Rs. 22,41,153/-.

Exploration of Coal in New Areas

2782. SHRI P.C. THOMAS:
SHRIMATI VASUNDHARA
RAJE:

Will the Minister of COAL be pleased to state:

(a) whether the Government propose to explore new areas for coal resources:

(b) if so, the details thereof, State-wise;

(c) whether the Government propose to engage private and foreign parties in this

regard; and

(d) if so, the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMA-GOUDA): (a) and (b). Yes, Sir. Geological Survey of India is carrying out regional exploration for locating coal resources in the various parts of the country on a continuous basis. GSI have deployed 51 drills for carrying out regional exploration to locate the new coal areas in the States of West Bengal (6 drills), Bihar (9 drills), Orissa (6 drills), Madhya Pradesh (12 drills), Maharashtra (4 drills) and Andhra Pradesh (14 drills). In order to supplement the regional exploration being carried out by GSI, Mineral Exploration Corporation Limited have also deployed 22 drills for promotional regional drilling in the

States of Andhra Pradesh (14 drills), Madhya Pradesh (5 drills) and Orissa (3 drills)

(c) and (d). *There is no proposal under consideration of Government to engage private and foreign parties for carrying out regional exploration.*

[Translation]

Rural Electrification in Rajasthan

2783. SHRI DAU DAYAL JOSHI: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the number of unelectrified villages

in Kota, Bundi and Jhalawar districts in Rajasthan;

(b) the time by which the remaining villages are likely to be electrified; and

(c) whether any scheme in this regard has been chalked out and if so, the details thereof and the funds allocated for this purpose?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) As per available information, the number of unelectrified villages in Kota, Bundi and Jhalawar districts in Rajasthan as on 1.4.1991 as under:-

Sl. No.	Name of the districts	No. of unelectrified villages as on 1.4.91
1	2	3
1.	Kota	395
2.	Bundi	72
3.	Jhalawar	496

(b) and (c). The district-wise electrification programme is finalised at the State level based on the availability of funds and inter-lise priority fixed by the State Government. During 1991-1992 electrification of 600 villages in the State as a whole has been proposed. Plan allocation for Rural electrification programme for 1991-92 in Rajasthan is Rs. 38.30 crores.

LPG Agencies and Petrol Pumps in Karnataka

2784. SHRI RAMCHANDRA VEERAPPA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the district-wise number of L.P.G.

agencies and petrol pumps allotted to the persons belonging to Scheduled Castes and Scheduled Tribes in Karnataka during last three years;

(b) whether the Government propose to allot some more agencies to the persons belonging to Scheduled Castes and Scheduled Tribes; and

(c) if so, the details thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) 5 LPG distributorships and 8 retails outlet (petrol/diesel) dealerships were allotted.